Annexure - 3

Name of the Corporate Debtor: Baggit India Private Limited; Date of commencement of CIRP: 27.02.2026; List of Creditors as on: 05.08.2026

List of Secured Financial Creditors (Other than financial creditors belonging to any class of creditors)

Sr.	Name of creditor	Details of claim received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Axis Bank Limited	10-03-2026	33,43,32,979	33,41,50,022	Secured	33,41,50,022	33,41,50,022	No	79.59	0.00	0	1,82,957	0	Amount to the extent of partial satisfaction by the creditor disallowed
2	Yes Bank Limited	13-03-2026	9,35,57,337	8,29,77,576	Secured	8,29,77,576	8,29,77,576	No	19.76	0.00	0	1,05,79,761	0	Amount to the extent of partial satisfaction by the creditor disallowed
	Total		**42,78,90,316**	**41,71,27,598**		**41,71,27,598**	**41,71,27,598**		**99.35**	**0.00**	**0**	**1,07,62,718**	**0**	

Details of Security Interest:

1. Axis Bank Limited:

A. Details of Hypothecated Assets

1. Current Assets:

These include the Borrower's stocks of raw materials, goods-in-process, semi-finished and finished goods, consumable stores and spares, and such other movables, including book debts, bills, whether documentary or clean, both present and future, whether in the possession or under the control of the Borrower or not, whether now lying loose or in cases on which are now lying or stored or acquired or shall hereafter from time to time during the continuance of these presents be brought into or upon or be stored or be in or about all the Borrower's factories, premises and godowns or wherever else the same may be, or be held by any party to the order or disposition of the Borrower or in the course of transit or on high seas or on order or delivery (referred to as the "Current Assets", which expression shall, as the context may permit or require, mean any or each of such Current Assets).

AMIT KARIA
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P02600/2021-2022/13969

2. Receivables:

All amounts owing to, and received and/or receivable by, the Security Provider and/or any person on its behalf, all book debts, all cash flows and receivables and proceeds arising from/in connection with debtors and all rights, title, interests, benefits, claims and demands whatsoever of the Security Provider in or to or in respect of all the aforesaid assets, including but not limited to the Security Provider's cash-in-hand, both present and future (referred to as the "Receivables", which expression shall, as the context may permit or require, mean any or each of such Receivables).

B. Details of Mortgaged Assets (Details of Security without any relinquishment of right)

• Commercial Unit No. 204 & 205, 2nd Floor, Narayan Udyog Bhavan, Narayan Udyog Owners Premises Co-operative Society Ltd., Ambedkar Road, Lalbaug, Mumbai 400 012.
Owner Name – Mrs. Nina Manoj Lekhi. Market Value – ₹4.06 Crores as per Valuation Report dated 22-08-2025. (Guarantor Property)

• Commercial Unit No. 206, 2nd Floor, Narayan Udyog Bhavan, Narayan Udyog Owners Premises Co-operative Society Ltd., Ambedkar Road, Lalbaug, Mumbai 400 012.
Owner Name – Mrs. Nina Manoj Lekhi. Market Value – ₹1.72 Crores as per Valuation Report dated 22-08-2025. (Guarantor Property)

• Commercial Unit No. 218, 2nd Floor, Narayan Udyog Bhavan, Narayan Udyog Owners Premises Co-operative Society Ltd., Ambedkar Road, Lalbaug, Mumbai 400 012.
Owner Name – Mr. Lalchand K Punjabi and Mrs. Geeta Lalchand Punjabi. Market Value – ₹1.77 Crores as per Valuation Report dated 22-08-2025. (Guarantor Property)

• Assignment of Keyman Insurance Policy having face value of ₹10 Crores. (Axis Bank is not relinquishing this security)

2. Yes Bank Limited:

First pari passu charge by way of hypothecation on all current assets (both present and future) of the company.

All of the Hypothecator's current assets, and all monies, securities, contractor guarantees, performance bonds, cash flows, book debts and receivables, all book debts, all cash flows, revenues, bank accounts together with investments, fixed deposits and any letter of credit provided by any person in favour of the Hypothecator, which description whether presently in existence, constructed or acquired hereafter.

AMIT KARIA
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P02600/2021-2022/13969

Annexure - 4

Name of the Corporate Debtor: Baggit India Private Limited; Date of commencement of CIRP: 27.02.2026; List of Creditors as on: 05.08.2026

List of Unsecured Financial Creditors (Other than financial creditors belonging to any class of creditors)

Sr.	Name of creditor	Details of claim received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Kotak Mahindra Bank Limited	17-03-2026	27,86,214	27,43,406	Unsecured	NA	NA	No	0.65	NA	NA	42,808	NA	Claim received on 17.03.2026
	Total	**0**	**27,86,214**	**27,43,406**	**0**	**0**	**0**	**0**	**0.65**	**0**	**0**	**42,808**	**0**